

The Minister of Education (Dr. K. L. Shrimali): (a) Scheduled Castes: 2,950.

Scheduled Tribes: 27
Other Backward Classes: 2,564.

(b) Scheduled Castes: 1,198
Scheduled Tribes: 24
Other Backward Classes: 518

(c) Scheduled Castes:

All applications will be finalised by 30th November, 1962.

Scheduled Tribes:

All applications have been finalised.

Other Backward Classes:

All 'Renewal' cases have been finalised. Fresh cases will be finalised as soon as the list of Other Backward Classes is finalised by the State Government.

Legal Aid to Scheduled Castes and Scheduled Tribes in Mysore

694. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) whether legal aid has been given by the Government of Mysore to the Scheduled Castes and Tribes in 1962-63 so far; and

(b) if so, the amount spent so far?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information has been called for from the Government of Mysore. A statement will be laid on the Table of the House when the information becomes available.

Coal Reserves near Kothagudam

695. Shri E. Madhusudan Rao: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that some new coal reserves have recently been found near Kothagudam in Andhra Pradesh;

(b) the total coal that will be exploited from the new site; and

(c) the cost of extraction thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Drilling being done to the dip of the existing workings, beyond the line where previous working had stopped due to a major fault, has revealed two coal seams at depths varying from 1200 ft. to 1400 ft. Further drilling is being done.

(b) and (c). More boreholes are needed before reserves can be computed. The cost of extraction too can be estimated only after prospecting has been completed.

Languages in Delhi

696. Shri A. S. Saigal: Will the Minister of Home Affairs be pleased to state:

(a) Percentage of persons speaking Hindi-Punjabi-Urdu in Delhi; and

(b) whether Punjabi has been accepted as one of the regional languages of Delhi.

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Precise figures are not available. Figures for these languages were not compiled separately in 1951 Census, and 1961 Census tables relating to language have not yet been prepared.

(b) The Delhi Administration have been instructed to encourage the growth of all languages in use in Delhi. Reference is invited in this connection to Home Ministry's letter No. 131/57-OL dated 30th July, 1958 of which a copy was laid on the Table of the House on 19th September, 1958.

Fire Accident in Najafgarh Road

697. { Shri Raghunath Singh:
Shri Himatsingka:
Shri Kamalnayan Bajaj:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that fire at Najafgarh Road Delhi destroyed six factories on 11th November, 1962; and

(b) if so, the cause of fire?

Offer of Cease-fire

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The fire at Najafgarh Road, Delhi on 11th November, 1962 had engulfed the entire premises which were housing eight different kinds of industries. A large number of machines, lathes, overhead power transmission by belt drive etc. were also affected. Investigations could not locate the cause of fire with certainty. Perhaps the fire was caused by "Electrical Short Circuit".

12 hours.

Mr. Speaker: I had suspended the House to see whether the talks could discontinue. Members did not take notice of that.

The Prime Minister, Minister of External Affairs and Atomic Energy (Shri Jawaharlal Nehru): Mr. Speaker, may I sir, introduce to you and to the House our new Defence Minister Mr. Yashwant Rao Chavan?

Mr. Speaker: The House has heartily welcomed him already. I also, on my behalf, extend to him our hearty welcome.

STATEMENT RE: REPORTED
CHINESE OFFER OF CEASE-FIRE

Shri Jawaharlal Nehru: Sir, I should like to make a brief statement in regard to certain developments that have taken place.

The Government of the Peoples Republic of China, it appears from Radio broadcasts, has announced that they will have a cease fire from midnight of 21/22 November and will start withdrawing their forces from the positions they occupy from the 1st December. This is a unilateral announcement. We have thus far received no official confirmation of it. As soon as we receive any official message from the Chinese Government, we shall give it full consideration. Till then I would not like to express any opinion in regard to the Chinese proposals. Our position is

regard to any negotiations continues to be what we have previously stated, that is, that the position as it existed prior to September 8, 1962 shall be restored. We shall continue our efforts to obtain aid from friendly countries and strengthen our country's defences and its economic potential.

We should like to express again our gratitude to the many friendly countries who have offered us aid and sympathy and support during the time of our distress.

We have made it clear previously and we repeat that we have no desire for any territorial expansion in any direction and our aim is to live in peace and amity with our neighbours.

श्री प्रकाशवीर शास्त्री (विजनीर) :
चीन ने युद्ध विराम की घोषणा की है और उम सम्बन्ध में जो भारत की प्रतिक्रिया है वह अभी प्रधान मंत्री जी ने बताई है। क्या इन तमाम बातों को देखते हुए यह सम्भव प्रतीत होता है कि निकट भविष्य में आप इस प्रकार की भी कोई योजना बनायेंगे कि जिस आधार पर कुछ मध्यस्थ देशों द्वारा समझौते के प्रयास किये जा रहे थे, उनको आगे बढ़ाया जाए अथवा आप तैयारियों को जिस स्तर पर वे चल रही थीं, उसी स्तर पर बराबर बनाये रखेंगे ?

अध्वक्ष महोदय : इसका जवाब तो दे दिया गया है।

Shri Hari Vishnu Kamath (Hoshingabad): Mr. Speaker, on a point of clarification or rather information, the Chinese Government seems to be an adept at their game of fraud and deception and when the situation continued to be so fluid, I would request you and the Leader of the House will agree, I am sure, that in this parliamentary democratic set up, the Parliament of the nation must continue to be in session and have the privilege of advising and guiding the Government in this emergency.

That is the first point.